

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd.	Ashish Choudhury	Ananyaa Mazumdar Iva D'Costa Ninad Laud-R2
2.	Comp. App. (AT) (Ins) No. 417 of 2022	Sandeep Sood Vs. Seitz GmbH & Ors.	Ritesh Khatri	Swapnil Gupta-R1 Swarlipi Deb Roy R. K. Gupta-R2
3.	Comp. App. (AT) (Ins) No. 386 of 2022	SPBP Holding Pvt. Ltd. Shareholder of Aryavrat Trading Pvt. Ltd. Vs. Dena Bank & Anr.	Aastha Mehta	Honey Satpal Nipun Singhvi Pragati Tiwari

For Admission (After Notice)

4.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema Sonam Mallik-R1
5.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
6.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
7.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2
8.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali

9.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
10.	Comp. App. (AT) (Ins) No. 263 of 2022	Engineering Projects (India) Ltd. Vs. Ram Ratan Kanoongo	Debarshi Bhadra	Ayush Rajani Shyam Kapadia Khusboo Shah
11.	Comp. App. (AT) (Ins) No. 281 of 2022	S. M Ghoghai Vs. Schedulers Logistics India Pvt. Ltd.	Ekta Mehta	
12.	Comp. App. (AT) (Ins) No. 282 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Mahesh Kumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
13.	Comp. App. (AT) (Ins) No. 285 of 2022	Rajendra Bisht Vs. Satkar Logistics Pvt Ltd. & Anr.	Dhruv Gupta	Gunjan Mittal S.P Singh Chawla
14.	Comp. App. (AT) (Ins) No. 289 of 2022	Premjit Singh Chadha Vs. Bank Of Baroda	Raghav Sharma	Vivek Sinha
15.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3

For Hearing

16.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan
17.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

18.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
19.	Comp. App. (AT) (Ins) No. 228 of 2022	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	Farrukh Khan Attendra Singh-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar